

**COURT - I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 89 of 2012 &**  
**IA No.182 of 2012**

**Dated : 29<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Raigarh Ispat Udyog Sangh**

**....Appellant(s)**

**Versus**

**Chattisgarh Electricity Regulatory Commission**  
**& Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) :

Ms. Sugandha Somani

Counsel for the Respondent(s):

Mr. C.K. Rai for R.1

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran for R.2

**ORDER**

Rejoinder is being filed today after serving copy on the other side.

Post the matter for hearing on **20.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**